

SCHEDULE I
FORM A - PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GB FOODS INDIA TRADING PRIVATE LIMITED

1	Name of the Corporate Person	GB Foods India Trading Private Limited
2	Date of Incorporation of Corporate Person	14 October 2016
3	Authority under which Corporate Person is incorporated/ registered	Registrar of Companies – Chennai Ministry of Corporate Affairs
4	Corporate Identity Number of Corporate Person	U74999TN2016FTC112915
5	Address of the registered office of Corporate Person	Door no. 14, B6, II Floor, Gems Court Khader Nawaz Khan Road, Nungambakkam, Chennai – 600006
6	Liquidation commencement date of Corporate Person	08 August 2019 (Communicated to the Liquidator on 12 August 2019)
7	Name, address, email address, telephone number and the registration number of the Liquidator	Sripriya Kumar A8, B6 and C3 Gems Court, First Floor, Khader Nawaz Khan Road, Nungambakkam, Chennai - 600006 sripriya@spka.in, casripriyak@gmail.com 98410-26973 IBBI/IPA-001/IP-P00771/2017-2018/11316
8	Last date for submission of claims	11 September 2019 (reckoned from date of communication of commencement of liquidation to the Liquidator)

Notice is hereby given that the GB Foods India Trading Private Limited has commenced voluntary liquidation on **08 August 2019** (Communicated to the Liquidator on 12 August 2019).

The stakeholders of GB Foods India Trading Private Limited are hereby called upon to submit a proof of their claims, on or before **11 September 2019**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 14 August 2019

Place: Chennai


Sripriya Kumar - Liquidator